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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.04.2019

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For Admission	Sec 7 of code, 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	

ADVOCATE FOR PETITIONER/s:

Aruni Poddar

(9540555810)



ADVOCATE FOR RESPONDENT/s:

Prakash

Prakash M.

PCS.

(9900943754)

ORDER

Heard Ms.Aruni Poddar, learned Counsel for Petitioner and Shri Prakash M., PCS for Respondent undertakes to file Vakalat and accepts notice for the Respondent. Leaned Counsel for Respondent is directed to file reply before the next date of hearing and duly serve the copy to the other side. Post the case on **25.04.2019**.


MEMBER(T)


MEMBER(J)

Raushan

Court Officer